

High Court of Jammu and Kashmir at Jammu

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 793

Dated: 05-1-2021

It is hereby notified that Smt. Bandana Devi D/O Sh. Sita Ram R/O H.No.113/B, Sec-1, Ganga Nagar, Ban Talab, Jammu, on having been appointed in J&K Armed Police vide Commandant, IRP-14th Bn. Order No.546 of 2020 dated 14.12.2020, has surrendered her Certificate of Enrollment as an Advocate vide her application dated 17.12.2020. Therefore, her Certificate of Enrolment bearing No.JK-97/09 dated 19.03.09 is kept in abeyance.

By Order.

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 25620-34/CP Dated: 05-1-2021

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu.
3. Secretary, Bar Council of India, New Delhi
4. President Bar Association, High Court of J&K, Jammu.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
6. ✓ CPC e-Courts High Court of J&K Jammu for uploading on the official website.
7. Smt. Bandana Devi D/O Sh. Sita Ram R/O H.No.113/B, Sec-1, Ganga Nagar, Ban Talab, Jammu A/P Wand Wazira Pouni Chak, P.O Akalpur Tehsil, Jammu-West, District Jammu for information.

Registrar (Adm.)